

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/13/2016  
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others  
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S.V. SUPRAJA for Rahul Balaji	Respondent	S.V. Supraja
2.	Swivika M. Harishankar	R2	Swivika

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Letter has been sent from the Petitioner for adjournment. At request, adjournment is granted. Put up on 13.11.2017 at 10.30 A.M.

— sd —  
MEMBER (TECHNICAL)  
ghk

— sd —  
MEMBER (JUDICIAL)